

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-5/2020/9787/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The District and Sessions Judge,  
Nalbari.

Dated Guwahati the 27<sup>th</sup> September, 2023.

Sub: **Permission to visit Saudi Arabia of Smti Farhana Sultana, Addl. District and Sessions Judge, Nalbari.**

Ref:- Your letter No. DJNB/6432 dated 19.09.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that Smti Farhana Sultana, Addl. District and Sessions Judge, Nalbari has not mentioned the exact dates of her proposed trip to Saudi Arabia for performing 'Umrah', during the month of November, 2023. Hence, Smti Sultana may be asked to mention the exact dates of her aforesaid trip.

Yours faithfully,

sd/-

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII- 05/2020/9788-9789/A**

**dated 27.09.2023**

Copy to:-

1. Smti Farhana Sultana, Addl. District and Sessions Judge, Nalbari for information, with reference to her letter No. ADJNB 2814.
2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for sending the letter via Email to the concerned officers.

**REGISTRAR (VIGILANCE)**

Rdo